

GOVERNMENT OF MEGHALAYA
OFFICE OF THE DISTRICT MAGISTRATE :: EAST KHASI HILLS DISTRICT
:: SHILLONG ::

No. DDMA.EKH/119/2020/113

Dated Shillong, the 9th July, 2020.

Whereas, Government of Meghalaya in exercise of powers conferred Under Section 2, 3 & 4 of the Epidemic Disease Act, 1897 has constituted The Meghalaya Epidemic Diseases, COVID-19 Regulations, 2020 and Amendments thereof for Containment of outbreak of COVID-19.

And Whereas, detection of positive COVID-19 cases in **Ftr HQr BSF Campus, Umpling** with recent travel history from other parts of the country, vulnerable and affected areas require aggressive contact tracing, quarantine, testing and isolation as well as containment in the interest of health of general public against any possible spread of COVID-19.

Therefore in pursuance to Order No.POL.75/2020/PtI/55, Dated 9th July, 2020 of the Chief Secretary to the Government of Meghalaya, it is therefore necessary to declare the entire **Ftr HQr BSF Campus, Umpling** as a containment area so as to restrict **unregulated** entry and exit movement on site with the following measures for due compliance by the public.


- No person/public shall be allowed to move into the containment area and inhabitants within the Containment area shall not move out.
- All the inhabitants within the containment area shall strictly remain inside their home.
- No gatherings, events, functions whatsoever of any nature and forms shall be allowed
- No Social, Political, Religious, Economic activities are allowed
- All the shopping establishments of whatsoever nature shall be closed immediately. The supply of essential and medical requirements will be ensured through various teams formed by the District Administration.
- All Government & Private Institutions located within the boundary of the containment area is hereby closed forthwith, till further Orders.
- Block Development Officer of Mawpat/ Incident Commander of Zone -V shall be the Supervising Officer of the **Ftr HQr BSF Campus, Umpling** which is declared as a Containment area.

Any violation of this order shall entail prosecution under the penal provision of Disaster Management Act, 2005 and I.P.C.

In view of the urgency of the matter, this Order has been made ex parte.

Given under my hand and seal this the 9th of July 2020.




(M. War Nongbri, IAS)
District Magistrate,
East Khasi Hills District,
Shillong.

Copy to:-

1. The Chief Secretary to the Govt. of Meghalaya, Shillong.
2. The Additional Chief Secretary to the Govt. of Meghalaya, Home (Police) Department, Shillong.
3. The Additional Chief Secretary to the Govt. of Meghalaya, Political Department, Shillong.
4. The Commissioner of Divisions for East/West/South West Khasi Hills/East/West Jaintia Hills & Ri Bhoi District, Meghalaya, Shillong.
5. The Commissioner & Secretary to the Govt. of Meghalaya, Health & Family Welfare Department, Meghalaya, Shillong.
6. The Deputy Inspector General, PSO, Border Security Force, Meghalaya, Shillong.
7. Commissioner of Transport, Meghalaya, Shillong for information and necessary action
8. The Superintendent of Police, East Khasi Hills District, Shillong for information and to ensure strict enforcement of the Order above by all concerned.
9. The Director, Information & Public Relation, Meghalaya for favour **of causing wide circulation, press release and giving wide publicity through Fixed Loud Speakers.**
10. The Director of Health Services (MI), Meghalaya, Shillong for information and necessary action.
11. The Sub-Divisional Officers (C), Pynursla/Sohra Civil Sub Division, Pynursla/Sohra for information.
12. The Additional Deputy Commissioner & CEO, DDMA, East Khasi Hills District, Shillong for information and necessary action.
13. The Incident Commanders and Block Development Officers, East Khasi Hills District, for information.
14. The Incident Commander, Zone-V, Shillong for information and necessary action.
15. The District Medical & Health Officer, East Khasi Hills District, Shillong for information and necessary action.
16. The District Surveillance Officer, East Khasi Hills District, Shillong for information and necessary action.
17. The Station Director, All India Radio, Shillong for announcement in the news bulletin in English & Khasi.



District Magistrate,
East Khasi Hills District
Shillong.